

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2188
ANSWERED ON:23.11.2010
POLICE COMMISSIONERATE SYSTEM
Choudhary Shri Bhudeo

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the States having police commissionerate system in the country;
- (b) the extent to which it has been beneficial;
- (c) whether the Government has any proposal to review the functioning of the police commissionerate system in such States; and
- (d) if so, the details thereof alongwith the steps taken to reform the system?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Andhra Pradesh, Gujrat, Haryana, Maharashtra, Orissa and Tamil Nadu have Police commissionerate system.
- (b): The adoption of Police commissionerate system is for quick and comprehensive response from functional specialization coupled with accountability and also the complexities of Urban policing which can be better handled in this system.
- (c) & (d): At present there is no proposal before the Government to revisit commissionerate System in such States.